

I. Report and Accounts (1982-83) of the India Institute of mass communication New Delhi and related papers.

II. Cinematograph (certification) (Second Amendment) Rule 1984.

Indian Electricity Amendment) Rules 1983

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Indian Institute of Mass Communication, New Delhi, for the year 1982-83, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in the Library. See No. LT—8489/84 for (i) to (iii)]

II. A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification G. S. R. No. 413(E), dated the 29th May, 1984, publishing the Cinematograph (Certification) (Second Amendment) Rules, 1984, under sub-section (3) of section 8 of the Cinematograph Act, 1952. [Placed in Library. See No. LT—8487/84]

Indian Telegraph (Fifth Amendment) Rules, 1984

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): Sir, I beg to lay on the Table, under sub-section (5), of section 7 of the Indian Telegraph Act, 1885, a copy (in English and Hindi) of the Ministry of Communications, (Posts and Telegraphs Board) Notification G. S. R. No. 679, dated the 30th June, 1984, publishing the Indian Telegraph (Fifth Amendment) Rules, 1984, [Placed in the Library. See No. LT—8490/84.]

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table, under sub-section (3) of section 38 of the Indian Electricity Act, 1910, a copy (in English and Hindi) of the Ministry of Energy (Department of Power) Notification G. S. R. No. 29, dated the 14th January, 1984 publishing the Indian Electricity (Amendment) Rules 1983, together with an Explanatory Statement thereon. [Placed in the Library. See No. LT—8413/84]

Notification of the Ministry of Education and Culture

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): Sir, I beg to lay on the Table, under sub-section (3) of section 15 of the Asiatic Society Act, 1984, a copy each (in English and Hindi) of the following Notifications of the Ministry of Education and Culture (Department of Culture):—

(i) G. S. R. No. 470(E), dated the 25th June, 1984, appointing, 25th June, 1984 as the date of coming into force of the Asiatic Society Act, 1984.

(ii) G. S. R. No. 471(E), dated the 25th June, 1984, regarding establishment of Planning Board (Asiatic Society) and appointment of members to the said board.

(iii) G. S. R. No. 472(E), dated the 25th June, 1984, publishing the Planning Board (Asiatic Society) Rules, 1984.

[Placed in Library. See No. LT—8509/84 for (i) to (iii)]

DEMAND FOR DISCUSSION ON CERTAIN MATTERS

MR. DEPUTY CHAIRMAN: Please hear me, if you want to raise any point, please bring it to my notice and seek my permission to discuss the same in the House. But so many hon. Members are talking together is not good. It can be taken up one by one. (Interruptions).

SHRI PARVATHANENI UPENDRA (Andhra Pradesh): They are shouting at such a high pitch as if they have a hand in that. Otherwise there is no reason to shout like that. (*Interruptions*).

MR. DEPUTY CHAIRMAN: One by one I can hear. If all stand up, how can I hear? I can't hear. (*Interruptions*)

SHRI PARVATHANENI UPENDRA: Should we also shout? I can also shout. (*Interruptions*)

AN HON. MEMBER In Andhra Pradesh four MLAs have been arrested.... (*Interruptions*)

श्री उपसभापति : आप एक-एक आदमी बोलिए, तो मैं सुनूंगा । ... (व्यवधान)

आप लोग बैठें । प्लीज एक मिनट (व्यवधान)

SHRI PARVATHANENI UPENDRA: They should be ashamed of Bhiwandi and other riots and not worry about Hyderabad. We are capable of handling it. (*Interruptions*)

SHRI KAMALENDU BHATTACHARJEE (Assam): You are instigating the rioters. (*Interruptions*).

SHRI SURESH KALMADI (Maharashtra): The Congress (I) is creating law and order problems in Andhra and Karnataka. (*Interruptions*)

SHRI KAMALENDU BHATTACHARJEE: The Telugu Desam people are instigating the riots. (*Interruptions*)

SHRI PARVATHANENI UPENDRA: If they want to raise it, let them raise it. We will also reply. They need not get excited. (*Interruptions*)

SHRI J. K. JAIN (Madhya Pradesh): You sit down. (*Interruptions*)

SHRI PARVATHANENI UPENDRA: Sir, have you allowed him? If you have allowed him, I should also be allowed to speak. (*Interruptions*)

MR. DEPUTY CHAIRMAN: One by one I will hear. Mr. Jain, what is the matter?

श्री जे० के० जैन : अध्यक्ष महोदय, देश के कुछ राज्यों में किस प्रकार से विघटनकारी तत्व सिर उठा रहे हैं। सर, पंजाब के अंदर जो हुन्ना है, उससे हमको सबक लेना चाहिए और किसी भी राज्य के अंदर अगर इस प्रकार से विघटनकारी तत्व किसी प्रकार सिर उठाते हैं, तो हमें तुरन्त कुचलना होगा क्योंकि यह राष्ट्रीय एकता का सवाल है। आज आंध्रा के अंदर जिस प्रकार यह रीजन-लिज्म में विश्वास करते हैं और क्षेत्रीयवाद को बढ़ावा देते हैं, यह तत्व ठीक नहीं है। मैं निवेदन करूंगा कि सेंटर से एक इन्वेस्टीगेशन टीम बनाई जाकर तुरन्त वहां भेजी जाय, वह देखे कि किस प्रकार ये तत्व सिर उठा रहे हैं और उनके क्या प्लान हैं और इसके बाद यह इन्वेस्टीगेशन टीम यहां पर अपनी रिपोर्ट रखे, जिसमें कि आंध्रा में यह जो हो रहा है, किस प्रकार मारा और मरवाया जा रहा है, उसको रोका जा सके। अध्यक्ष महोदय हम आपका आश्वासन चाहते हैं कि आग सरकार को हिदायत देंगे कि इस प्रकार की सेंटर-टीम वहां तुरन्त भेजी जाएगी। धन्यवाद।

SHRIMATI RODA MISTRY (Andhra Pradesh): This is a festival problem riot.... (*Interruptions*)

SHRI SURESH KALMADI: They are inducing law and order problems in Andhra Pradesh and Karnataka. (*Interruptions*)

SHRI PARVATHANENI UPENDRA: Please allow me. I heard you patiently. (*Interruptions*) It is unfair. Let them be patient. We heard them very patiently. Sir, communal riots, not communal incidents had taken place several times before, not only in Andhra Pradesh but also in several other States. Recently we had such a big holocaust in Maharashtra ruled by the Congress-I. Nobody supports these incidents, nobody is happy at

[Shri Parvathaneni Uuendra]

these incidents. They are shouting as if they have a hand in that. (Interruptions)

श्री जे. के. जैन : तेलुगु देशम की वह हालत हो गई है, चोरी करते हैं और कोतवाल को डांटते हैं। (व्यवधान)

श्री उपसभापति : उनकी भी सुनियेय। (व्यवधान)

श्री जे. के. जैन : इस प्रकार के इंस्युनियेशन और चार्जज इनकी आदत हो गई है (व्यवधान) मैं सदन में आरोप लगाना चाहता हूँ जैसे पंजाब के अन्दर हुआ है (व्यवधान) आन्ध्र प्रदेश में भी ऐसे ही करते जा रहे हैं। मैं आपसे निवेदन करना चाहता हूँ कि आप यहां से एक इन्वेस्टीगेशन टीम भिजवाइये जो जांच करे (व्यवधान)

MR. DEPUTY CHAIRMAN: It is not my job to find a Central team. It is for the Government. I can only allow a discussion...

SHRI PARVATHANENI UPENDRA: I will only take one more minute. The State Government has already taken enough steps to control the situation. The situation is under control. There is no point in raising a commotion here. The Minister of State for Home Affairs is already going to Hyderabad today; let him come back and report to the House. The situation is fully under control. There is no point in getting excited over the issue. The State Government is tackling the issue most efficiently.

SHRI DARBARA SINGH (Punjab): I raise another point. (Interruptions)

SHRI J. K. JAIN: This is a very serious matter. You give an assurance to the House...

MR. DEPUTY CHAIRMAN: Now the matter is over. Please sit down. I am calling Shri Kailashpati Mishra for Call-

ing-Attention...

SHRI J. K. JAIN: The Telugu Desam Government cannot control the situation and cannot maintain law and order. They must be exposed in this House.

SHRI PARVATHANENI UPENDRA: You cannot maintain law and order in this nation's capital. You should be ashamed of speaking about the law and order in other States.

SHRI SURESH KALMADI: They are creating problems in Karnataka and Andhra. They are instigating the people there. They are creating trouble in Bijapur in Karnataka. They are giving Rs. 25 lakhs per MLA in Karnataka...

(Interruptions)

MR. DEPUTY CHAIRMAN: I am not going to have any more discussion on this. I am calling Shri Kailashpati Mishra for Calling-Attention. (Interruptions).

श्री सतपाल मित्तल (पंजाब) : डिप्टी चैयरमैन साहब, मैं एक और चीज के बारे में कहना चाहता हूँ (व्यवधान) जो एन्टीनेशनल लोग अमेरिका में इकट्ठे हुए हैं उन्होंने खालिस्तान की मांग की है। यही नहीं, उस कांग्रेस में एक अमेरिकन सीनेटर गया है और उस सीनेटर ने कहा है कि सारी अमेरिकन कांग्रेस की और लोगों की सहानुभूति आप के साथ है, (व्यवधान) न्यूयार्क के गवर्नर का सेक्रेटरी भी उस में शामिल हुआ है और उस ने वहां पर भाषण दिया है और कहा है कि अमेरिका के लोग आपके साथ हैं। (व्यवधान) यह जो अमेरिका में हुआ है यह बड़ी चिन्ताजनक बात है। इससे जाहिर होता है कि ये विदेशी ताकतें हिन्दुस्तान को डिस्टेबलाइज करना चाहती हैं, हमारी लीडरशिप को डिस्टेबलाइज करना चाहती हैं, हमारी इकोनोमी को, हमारे मारे सिस्टम को नहसनहस करना चाहती हैं। यह जो

आन्ध्र में और दूसरे सूबों में हो रहा है यह उसी माजिण का नतीजा है (व्यवधान)...

श्री उपसभापति : ठीक है, बंट जाइये आप । (व्यवधान)

SHRI SURESH KALMADI: Top senior officials have been sent to Karnataka to destabilise that Government. Rs. 25 lakhs are being given to MLAs. The Congress (I) is creating law and order situation in Bijapur district and the police had to resort to firing. I want to bring to the notice of this august House... (Interruptions). I want to inform this House that Congress (I) is trying to create communal troubles in Karnataka and Andhra Pradesh. After Jammu and Kashmir, they are now active in Karnataka and Andhra Pradesh.. (Interruptions).

MR. DEPUTY CHAIRMAN: First hear me. I cannot allow any debate at this stage... (Interruptions).

SHRIMATI MONIKA DAS (Karnataka): This is a serious matter. We want to discuss it... (Interruptions).

MR. DEPUTY CHAIRMAN: If both sides want a discussion on any matter, I can allow a discussion... (Interruptions). Now this matter is over ... (Interruptions). You said something and they said something. How, let us proceed with the business... (Interruptions). If you want a discussion on any matter, please give me notice. I will consider it ... (Interruptions)

SHRI SURESH KALMADI: We want a Calling Attention on this toppling game in Karnataka ... (Interruptions)

SHRIMATI MONIKA DAS: We also want to discuss it.

MR. DEPUTY CHAIRMAN: Mrs. Monika Das, I cannot allow any discussion now. We will discuss Karnataka, when the time comes to discuss, it.

Now Calling Attention. Shri Kailash Pati Mishra.

Calling Attention to a matter of Urgent Public Importance

Situation arising out of Reported movement of extremists to establish an independent 'Kolhan Nation' in Chaibasa Region of Singhbhum District in Bihar

श्री कैलाशपति मिश्र (बिहार) : श्रीमन्, बिहार के सिंहभूम जिले के चाइबासा क्षेत्र में एक स्वतंत्र 'कोल्हन राष्ट्र' की स्थापना के लिए उग्रवादियों के कथित आन्दोलन से उत्पन्न स्थिति और इस मामले में सरकार द्वारा की गई कार्यवाही की ओर मैं गृह मंत्री का ध्यान दिलाता हूँ ।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): Sir, areas covering Chaibasa Sadar, excluding Chaibasa town and Chakradharpur sub-division of Singhbhum district a called Kolhan area.

श्री हुक्मदेव नारायण यादव (बिहार): मेरा एक प्वाइंट आफ आर्डर है । मेरा व्यवस्था का प्रश्न यह है कि मंत्री महोदय सदन में जो बयान दे रही हैं उस की हिन्दो की प्रति नहीं आयी है और जब तक हिन्दो की प्रति हम को उपलब्ध न करायी जाय तब तक इस स्टेटमेंट को रोका जाय क्योंकि यह संविधान और भाषा फार्मूला के विपरीत है । सदन में हिन्दी और अंग्रेजी की प्रति साथ साथ आनी चाहिए । जब तक हिन्दी की प्रति उपलब्ध न हो तब तक इस कार्यवाही को रोका जाय और हम को हिन्दी की प्रति पहले दिलायी जाये तब यह कार्यवाही आगे चले ।